

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1108

ANSWERED ON:04.12.2015

Alleged Corrupt Practices in Retail Sector

Dhruvanarayana Shri Rangaswamy;Nagar Shri Rodmal;Paraste Shri Dalpat Singh;Parthipan Shri R.

**Will the Minister of FINANCE be pleased to state:**

- a) whether the Government has recently taken note of alleged corrupt practices including payment of bribes to the concerned officials by several Multinational Retail Companies to make investments in the retail sector;
- b) if so, the details thereof including the officials involved therein along with the action taken/proposed to be taken against such erring officials;
- c) whether the Government has initiated any inquiry/ investigation to look into such alleged corrupt practices by private companies and officials;
- d) if so, the details thereof; and
- e) If not, the remedial steps taken/being taken by the Government to check such practices?

**Answer**

- (a) No such case has come to the notice of the Government.
- (b) to (e) Does not arise in view of the (a) above.